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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CA 743/16
PETITION NUMBER	:	TP 267/17
NAME OF THE PETITIONER (S)	:	SHILPA MEDICARE LTD.
NAME OF THE RESPONDENT (S)	:	
UNDER SECTION	:	391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

Shyam Sunder
968666 0528

PETITIONER
ADVOCATE

Counsel for company is present

He reported that he had filed one set of copy. He is directed to file one more set of copy. He has filed synopsis. Counsel is also requested to further clarify on the points raised by the Tribunal.

Posted to 14.02.2017.

MEMBER (J)

MEMBER (T)